

RAJYA SABHA

Tuesday, the 2nd May, 1978/the 12th Vaisakha,
1900 (Safca)

The House met at eleven of the clock, Mr.
Chairman in the Chair.

Oral Answers to Questions

*151. *The questioners (Sarva Shri Ibrahiifi Kalaniya, Khurshed Alam Khan, . . . igdish Joshi and Piare Lall KureeC urf Piare Lall Talih) werf. absent. For answer vide col. 32 infra]*

*152. *[The questioner (Shri Mulka Govinda Reddy) was absent^ For answer vide cols. 33 infra.]*

*153. *[The questioners (Shri Vithal Gadgil, Jagjit Singh Anand, Yোগ.न्द्रा Makwana and Bhagwan Din) were absent. For answer vide col. 35 infra]*

Demand for more budget provision for tourism

*154. SHRI S. K. VAISHAMPAYEN:
Will the Minister of TOURISM AND CIVIL
AVIATION be pleased to state:

(a) whether Government's attention has
been drawn to a Press report appearing in the
Times of India of the 5th April, 1978
regarding the demand made by the
Conference on amenities for home and
foreign tourists held at Bombay for increasing
budget provision to encourage tour-ism; air

if so, what is Government's attention
thereto especially about the demand made for
home tourists?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (SHRI PURUSHOTTAM
KAUSHIK): (a) Yes, Sir.

(b) within the resources being made
available all possible measures are being
taken to develop and promote both domestic
and international tourism.

In so far as domestic tourism is concerned,
the Central Five Year Plan of Tourism
1978—83 envisages

the construction of Janata hotels which will
provide clean, comfortable and inexpensive
accommodation for domestic tourists, as also
for not-so-affluent international tourists. The
construction of the first Janata hotel will
shortly be taken up in New Delhi. It will have
1250 beds and will be completed in phases in
2 to 3 years.

For the large number of our people
who visit centres of pilgrimage, it is
proposed to improve/expand/construct
dharamashalas/sarais/musafir-
khanas so that clean and comfortable
accommodation can be provided for
them. For this purpose a Society
under the Societies Registration Act
will be set up. It will receive grants/
donations from the Central and State
Governments, religious/charitable
trusts, institutions, individuals, etc. for
providing funds to the above establishments
for their proper main-
tenance/improvements/expansion as also for
constructing new establishments for
accommodating pilgrims.

SHRI S. K. VAISHAMPAYEN: Sir,
according to the information given by the
conference, the number of foreign tourists in
15 years has increased by 250 per cent
whereas the present hotel accommodation for
these tourists is only 125 per cent of what is
required. May I know from the hon. Minister
whether any concrete proposals have been
made by this conference so far as hotel
accommodation for the foreign tourists is
concerned?

SHRI PURUSHOTTAM KAUSHIK: Sir, so
far as the foreign tourists are concerned,
definitely we are short of some
accommodation. It will not be possible to
construct any new accommodation by the
Government sector, the Central or State
sector, looking to the other priorities of the
Government. Only by the private sector it is
possible to construct all the accommodation.
That is why we are inviting the private sector
to come into the field and to construct this
accommodation for the foreign tourists. I
think that within the coming five years,
we shall be able to cope with the demand of
the foreign tourists.

SHRI S. K. VAISHAMPAYEN: The Minister has just now given information about the facilities that will be made available to the tourists coming for our own country as such. But they have just made a beginning in providing amenities to the tourists coming from our own country. May I know from the hon. Minister whether any survey has been carried out by the Ministry to find out how many tourists from our own country visit these different places and at how many places there are good hotels or dharamsalas? There are places like Haridwar, Rishikesh, Srinagar, Gul-marg, Ajanta, Ellora, etc. which are usually visited by tourists from our own country. May I know from the hon. Minister whether any survey has been made as to what extent the tourist traffic from our own country to these places has increased and if so, what is the percentage?

SHRI PURUSHOTTAM KAUSHIK: Sir, so far no survey has been made regarding the movement of domestic tourists but definitely the pilgrims form the bulk of the domestic tourists. And for that, so far no survey has been made. Regarding cheaper accommodation and also free accommodation at dharamsalas, etc., though dharamsalas are there, many of the dharamsalas are insecure and unhygienic and that is why, this Government has now taken up the improvement of these dharamsalas, and construction of new dharamsalas wherever necessary for the benefit of these domestic tourists.

SHRI S. K. VAISHAMPAYEN: Will he undertake a survey now of the domestic tourists?

SHRI PURUSHOTTAM KAUSHIK: I may assure the hon. Member that We are now undertaking a survey to know the number of domestic tourists and also the various places they visit.

श्री शिव चन्द्र झा : सभापति जी, देश में टूरिज्म को बढ़ाने के लिये कार्यक्रम बनाये जा रहे हैं, देशी और विदेशी टूरिस्ट पर्यटक

धूमें, ताकि उससे एकसचेन्ज आये और धन प्राप्त हो सरकार को। इस सन्दर्भ में, उसमें पर्यटकों की सुविधाओं में एयरपोर्ट की सुविधा भी एक बात है।

अब मैं मन्त्री महोदय से जानना चाहता हूँ कि क्या भोमाड़ा नाम का एयरपोर्ट हिन्दुस्तान में है क्या और यदि है, तो पर्यटकों पर है और कितनी सुविधाएँ हैं पर्यटकों के लिये वहाँ पर और क्या बजटरी प्रोविजन उसके लिये, विस्तार के लिये आपने बनाया है अगले साल के लिये, मैं जानना चाहता हूँ।

श्री पुरुषोत्तम कौशिक : सभापति महोदय, इस प्रसंग के बारे में मुझे कोई जानकारी नहीं है और न कोई सर्वे ही किया गया है।

श्री शिव चन्द्र झा : यह मधुबनी जिले में है जोकि बिहार में है।

SHRI SAWAISINGH SISODIA: The hon. Minister has mentioned in his original reply some of the facilities and amenities which are available to the foreign and home tourists. I would like to know from the hon. Minister as to which are the new items he considers proper for inclusion in his budget in order to give more facilities to the foreign and home tourists and what the reaction of the Planning Commission is to the suggestions.

श्री पुरुषोत्तम कौशिक : अभी तो इसके बारे में प्लानिंग कमिशन से डिटेल्स में स्कीम-वाइज चर्चा करने की बात है। निश्चित रूप से इस बात का भी हम सर्वे कर रहे हैं कि कहां-कहां ऐसे स्थान हैं जहां पर कि अकामोडेशन की आवश्यकता है। उसे देखते हुए सिक्स्थ फाइव यिअर प्लान में स्कीम-वाइज व्यवस्था करेंगे कि उन्हीं स्थानों में जो हमने बताया है कि तीन तरह के टूरिस्ट हैं, फारेन टूरिस्ट, जो इण्टरनेशनल इम्पार्टिस के स्थान की दृष्टि से और डोमेस्टिक टूरिस्ट की दृष्टि से भी माडरेट प्राइस के होटल्स हैं।

इसके अलावा जो माडरेट धर्मशाला की बात है, निश्चित रूप से कोशिश होगी कि ऐसे स्थानों में उस तरह की व्यवस्था हो।

SHRI MANUBHAI MOTILAL PATEL: Sir, the hon. Minister has suggested the construction of new dharamsalas, sarais, etc. But, Sir, Indians also nowadays do not use these sarais and dharamsalas. Then how will he be attracting foreign tourists? Has the Government got any plans to construct not only Janata hotels but also motels? Motel is only for stay and no breakfast or tea is available. Will he consider the inclusion of this suggestion to construct motels in his programme?

श्री पुरुषोत्तम कौशिक : श्रीमन्, जो भी हमारे पास सीमित साधन हैं उसका हम ज्यादा से ज्यादा उपयोग इस बात के लिए करना चाहते हैं कि मैक्सिमम अक्रोमोडेशन हम उन सीमित साधनों से प्राप्त कर सकें। माननीय सदस्य का जो सुझाव है कि कम लागत से ज्यादा अक्रोमोडेशन हम उपलब्ध कर सकें, उसके लिए हम विचार करेंगे।

श्री श्रीकांत वर्मा : सभापति महोदय, भारत में घरेलू पर्यटन के विकास न होने का मुख्य कारण मुझे यह नजर आता है कि मन्त्रालय के पास पिछले 30 वर्षों से कोई स्पष्ट कार्यक्रम नहीं है। उदाहरण के लिए दूसरे देशों में एक निश्चित राशि के अन्दर लोगों को उनके देश का भ्रमण कराया जाता है। क्या मन्त्री महोदय किसी ऐसे सुझाव पर विचार करेंगे कि दो हजार या ढाई हजार या तीन हजार रुपये लेकर मन्त्रालय या ट्रेवल एजेंसियां लोगों को भारत भ्रमण कराने का बीड़ा उठाये ?

श्री पुरुषोत्तम कौशिक : सभापति जी, जो कम आमदनी वाले लोग हैं या अन्य लोग हैं जो भारत भ्रमण करना चाहते हैं उनकी आमदनी को देखते हुए कई तरह की सुविधायें रेल मन्त्रालय की तरफ से भी,

इण्डियन एयरलाइन्स की तरफ से भी और रोड ट्रांसपोर्ट की तरफ से भी दी जा रही हैं। हमारे यूथ और जवान या छात्र जो हैं उनके लिए कम कीमत पर एक स्थान से दूसरे स्थान तक देश में जाकर भ्रमण कर सके इस दृष्टि से हमने राज्यों के मुख्य मंत्रियों को लिखा है कि छुट्टियों में जो होस्टल खाली हैं उनको कम से कम शुल्क पर दिया जाए ताकि भ्रमण-कारियों के लिए आवास की समस्या न हो और उनके लिए आवास की सुविधायें बढ़ाई जा सकें।

SHRI SYED NIZAM-UD-DIN: Sir, as far as the student community of this country is concerned, it is a fact that the mobility in that community is very low as compared to the vastness of this country. For that reason there was a concession available to the students earlier under which they could travel by air at half the scheduled rate. Now that concession has been withdrawn. It is now available to the students only for the journeys between their residences and the educational institutions where they are studying. I would like to know from the hon. Minister whether that concession would be restored to the students so that they could move from one part of the country to any other part of the country at concessional rates. What is the reaction of the Government to this proposal?

श्री पुरुषोत्तम कौशिक : सभापति जी, जो रियायत दी गई थीं नौजवानों को, यूथ्स को रियायती दरों पर यात्रा करने की उनका दुरुपयोग हुआ था, जो पिछली सरकार ने भी माना क्योंकि विद्यार्थी ग्रुपों के नाम पर व्यावसायिक परिवार के जो लड़के हैं वह उसका लाभ उठाकर ट्रेवल करते थे, इसलिए उसको बन्द किया गया है।

श्री संयद निजामुद्दीन : आइडेंटिटी कार्ड पर दीजिए।

श्री पुरुषोत्तम कौशिक : उर्मा पर देते थे, इसलिए उसका दुरुपयोग हुआ, वह

दुस्वयोग न हो और सही माने में जो विद्यार्थी हैं वह रियायती दर पर टूबल कर सकें इस दृष्टि से कुछ सुविधायें दी गई हैं। एयर इण्डिया की रियायतों के अनुसार रेट्स पर 25 परसेंट छूट मिलती है। जो 13 से 30 साल तक के लड़के हैं उनको 25 परसेंट कंसेशन इण्डियन एयरलाइन्स की तरफ से और रेलवे की तरफ से भी दिया जाता है। मैं समझता हूँ कि वह पर्याप्त है।

SHRI G. LAKSHMANAN: Sir, is the hon. Minister aware that the domestic traffic between different State headquarters, including Delhi, is mounting every day? Is the Minister aware of this fact that the domestic traffic is increasing and a vast majority of these people with a per capita income of Rs. 50 per month cannot find any accommodation or facility available in this country even after 30 years of Independence? I see many people coming here from Tamil Nadu. As they cannot find any accommodation, they have to spend their nights in buses. Therefore, I would suggest to the Minister that whenever any 3-star or single star or five star hotel comes up with a request for a licence, it should be granted only on the condition that it is prepared to accommodate at least 1,000 ordinary people of this country. Then only a licence should be granted. Will the Minister agree to this proposition?

SHRI PURUSHOTTAM KAUSHIK: Sir, that will be a very difficult proposition to accept.

SHRI G. LAKSHMANAN: Why, why?

SHRI PURUSHOTTAM KAUSHIK: As I have already mentioned...

SHRI G. LAKSHMANAN: Sir, a licence should be granted only on that condition.

MR. CHAIRMAN: He has understood it.

SHRI G. LAKSHMANAN: Therefore, if that hotel is prepared to accommodate at least 1,000 people at

Re. 1 rent per room, then only a licence should be granted to that hotel.

MR. CHAIRMAN: Please resume your seat.

SHRI G. LAKSHMANAN: Will the Government be bold enough to do that?

SHRI PURUSHOTTAM KAUSHIK: For information of the hon. Member.

SHRI G. LAKSHMANAN: This is a capitalist Government^ Sir; they cannot be bold.

SHRI PURUSHOTTAM KAUSHIK: ...I may tell him that there are no hotels which have got accommodation of a thousand beds.

SHRI G. LAKSHMANAN: When the new hotels are constructed, can you not accommodate a thousand people in small rooms, not in big rooms? At least you can accept it in principle that whenever any new hotel is constructed ...

MR. CHAIRMAN: You cannot go on arguing like this.

SHRI G. LAKSHMANAN: Let him accept it in principle. He would not.

MR. CHAIRMAN: You know the answer.

SHRI PURUSHOTTAM KAUSHIK: The hon. Member knows the answer but I may only repeat, Sir, that for these persons, for persons with income of Rs. 50/- and for persons belonging to village and cultivator classes for these religious tourists, it is a fact that for the last 50 years, nothing was done. And that is why, this Government has considered this matter and as I have just stated, we are setting up a Central Society by which We may bring about improvement in the dharamshalas which are either lying unused or in a dilapidated condition, so that we can provide more accommodation and facilities to these sections of society.

SHRI G. LAKSHMANAN: At least you agree in principle.

MR, CHAIRMAN: Let us not turn it into 9 debate.

SHRI PURUSHOTTAM KAUSHIK: So far as these big 5-Star hotels are concerned, these 5-Star and 4-Star hotels are not given so much of concession. Our emphasis is to give concessions to smaller hotels and whenever private parties construct these hotels out of their own resources we cannot have a say in the matter and we cannot compel them to accommodate this type of traffic.

SHRIMATI AMBIKA SONI: The impression that the Minister is giving is that he is with great difficulty trying to keep the old things running as best as he can and the introduction of a new thing is a far cry and that is the field they are moving in. I want to know: Has the Ministry of Tourism thought of introducing at all our main international airports, in view of the increased tourist traffic, X-ray machines for clearing the luggage at a quicker pace? With the increase in the number of tourists, this method of opening each suit-case and spilling out everything is very ancient and outdated. Are they introducing X-ray machines or do they want to stick on to the old methods and give the impression of trying to "keep the old things running?"

SHRI PILOO MODY: If you can look through the baggage, you can look through the clothes also.

SHRI PURUSHOTTAM KAUSHIK: "This a very fair suggestion from a fair hon. Member of the House. I shall look into this matter seriously. I may just inform the hon. Member also that we are taking steps to introduce these X-ray and other metal-detector machines to see that this traffic passes through and is cleared without any harassment to the tourists.

SHRI B. N. BANERJEE: Sir, the hon. Minister began with Janata Hotel when he mentioned what steps he is taking about tourism during the next few years. Therefore, I will speak about the Janata Hotel. Sir, there are no less than six Government I

hotels in Delhi. Therefore, I would like to ask the hon. Minister, why he is going on adding hotels in Delhi by having another Janata Hotel here. My next question is: What are the other places where the Janata hotels are being set up during the next two years and what is the role of the State Governments in the matter of setting up these Janata hotels? I would also like to know: What subsidy or help the Government of India is going to give to the State Governments or other individuals who are proposing to set up these Janata hotels?

SHRI PURUSHOTTAM KAUSHIK: Sir, so far as the accommodation in Delhi is concerned, for the moderate tourist, the accommodation available is very meagre. That is why, the Janata hotel is coming up in Delhi. So far as the Central sector is concerned, to begin with, we are planning to have Janata hotels at least in the four metropolitan cities. We are also proposing to have Janata hotels wherever it is considered necessary after the survey. We have also written to the Chief Ministers of the States emphasising the fact that these Janata hotels should be constructed for the benefit of the low-budget tourists and the religious tourists. At the time of finalising the scheme, we shall be discussing it with the State Governments as well as the Planning Commission and then the final picture will be clear.

SHRI B. N. BANERJEE: What about the help from the Central Government?

SHRI PURUSHOTTAM KAUSHIK: So far as the Central sector is concerned, a provision of Rs. 10 crores has been made for the construction of Janata hotels in the four metropolitan cities.

SHRI BHUPESH GUPTA: Sir, I have a feeling that the Government is not quite aware of the rich contribution it is making to the tourist attraction. Recently, for example, were not the political carnivals of the Janata MPs, MLAs and Ministers

attracting tourists? It does appear that more and more tourists are to be attracted to see this thing. Do I understand that the Government will be providing proper accommodation in Chandigarh and other places so that the foreign tourists can come and see how our Janata MPs, MLAs and Ministers function in our Parliamentary democracy, fighting openly in the streets?

SHRI PURUSHOTTAM KAUSHIK: Sir, so far as India is concerned, ours is an open society and there is nothing to hide, unlike the hon. Member and his policy.

SHRI BHUPESH GUPTA: Sir, what is the answer?

MR. CHAIRMAN: You have understood it.

SHRI BHUPESH GUPTA: I have not understood it. Do the tourists understand it? I may not understand it.

SHRI N. P. CHENGALRAYA NAIDU: Sir, what will be the status of these Janata hotels? Will they be two star or three star? Then, while constructing these Janata hotels, the hon. Minister must see that these hotels are constructed so as to suit the needs of the poor farmers and the poor workers who will be visiting such places,

SHRI PURUSHOTTAM KAUSHIK: I have already answered that so far as the poorer sections of the society are concerned, we are doing something for improvement of the dharam shalas and Janata hotels. I have also informed the hon. Members that for the present, we are going to give concessions for the construction of two and three star hotels only, and not for four and five star hotels. If people are able to construct such hotels out of their own resources, they are free to do so.

श्री सीताराम केसरी : सभापति जी, मैं आपके माध्यम से मन्त्री महोदय से यह जानना चाहता हूँ कि जिस तरह से विदेशी पर्यटकों के लिए दूसरे देशों में पर्यटन स्थानों

का निरीक्षण करने के लिए और उनको देखने के लिए रियायती टिकट मिलते हैं, क्या उसी तरह से हमारे देश में भी विदेशी पर्यटकों के लिए कोई इस प्रकार का प्रबन्ध किया गया है? दूसरी बात मैं यह जानना चाहता हूँ कि भारतवर्ष में किन-किन स्थानों पर आप धर्मशालाएँ और सराय बनाने का प्रयत्न कर रहे हैं? तीसरी बात मैं यह जानना चाहता हूँ कि बिहार के गया नामक स्थान में, जो कि बुद्धिस्ट पर्यटकों के लिए पर्यटन का बहुत बड़ा स्थान है और जहाँ पर विदेशी, विशेषकर साउथ-ईस्ट एशिया के लोग अधिकतर आते हैं वहाँ पर निकट भविष्य में क्या आप धर्मशालाएँ या सराय का निर्माण करेंगे ?

श्री पुरुषोत्तम कौशिक : जहाँ तक विदेशी पर्यटकों का सवाल है, उनके लिए निश्चित रूप से इण्डियन एयर लाइन्स की तरफ से कनेशन दिये जाते हैं। जो लोग 14 दिन के लिए "इण्डिया डिस्टिनेशन" के नाम पर आते हैं उनके लिए 200 यू०एस० डालर का कनेशन दिया जाता है। इसी प्रकार से जो पर्यटक तीन सप्ताह के लिए आते हैं उनको भी कनेशन दिये जाते हैं। जहाँ तक धर्मशालाओं का सवाल है, उसके लिये जैसा कि मैंने निवेदन किया है कि हम सर्वेक्षण कर रहे हैं। हमने तमाम स्टेट के मुख्य मन्त्रियों को भी लिखा है कि वे धर्मशालाओं का सर्वेक्षण करायें कि कहां कहां किस जगह पर कितनी धर्मशालायें हैं। मैंने यह भी कहा है कि जो सराय ऐक्ट हैं इसके लिये, उसमें अनिवार्य रूप से धर्मशालाओं का पंजीयन कराने की आवश्यकता है। इसे सभी राज्यों ने अभी तक अडाप्ट नहीं किया है। ऐसे राज्यों को हमने कहा है कि वह इस कानून को अडाप्ट करें और उसके अनुसार अनिवार्य रूप से सभी सराय और धर्मशालाओं का पंजीयन करायें ताकि यह मालूम हो जाय कि किस राज्य में कितनी धर्मशालायें हैं और

उनके सुधार के लिये आवश्यक कदम उठाये जा सके।

जहाँ तक बौद्धिस्ट केन्द्रों का सवाल है, उसके लिये मैं माननीय सदस्य को यह बताना चाहता हूँ कि इसके लिये हम पूरा प्रयास कर रहे हैं, इस ओर हमारा पूरा इम्फेसिस है। जो बौद्धिस्ट केन्द्र या सेन्टर हैं चाहे वह बिहार में हो, उत्तर प्रदेश में हों या फिर नेपाल में भी, उनके लिये हम एक इण्टीग्रेटेड डेवलपमेंट प्लान बना रहे हैं और इसके बनाने के बाद निश्चित रूप से उसके विकास के लिये पूरा प्रयास किया जायेगा।

श्री नागेश्वर प्रसाद शाही : श्रीमन्, सबसे ज्यादा कष्ट देश के तीर्थ यात्रियों को होता है। काशी में लाखों यात्री तमिलनाडु कर्नाटक आदि जगहों से आते हैं और काशी में वह प्लेटफार्म में लोटते हैं। उनके लिये ठहरने की कोई जगह नहीं है। जब तीर्थ यात्री बद्रीनाथ जाते हैं तो वहाँ उनके ठहरने के लिये कोई जगह नहीं है। दिल्ली और बम्बई में ताज और ओबेराय शेराटन जैसे होटल हैं परन्तु बद्रीनाथ, काशी और रामेश्वरम में कोई होटल नहीं है और धर्मशालायें भी कम हैं जब कि इन स्थानों पर यात्रियों की संख्या बढ़ती जा रही है। तो सरकार क्या इस बात पर विचार करेगी कि ये जनता होटल जो कि 10 रुपये और 25 रुपये में स्थान देगे वह बड़े बड़े मेट्रोपोलिटन सिटीज के स्थान पर काशी, रामेश्वरम् और बद्रीनाथ में पहले बनाये जायें ?

श्री पुरुषोत्तम कौशिक : सभापति जी, इस बात को ध्यान में रखा जायेगा। जहाँ तक धर्मशालाओं का सवाल है बनारस और अन्य तीर्थ स्थानों में इनकी कमी नहीं है बल्कि सवाल यह है कि उनमें ठीक से सुधार किया जाय। सुधार का जो काम है वह केवल सरकारी बजट से हो नहीं सकता। मैंने मुख्य मन्त्रियों को इस बात के लिये लिखा है कि बहुत से मन्दिर और देवस्थान ऐसे हैं,

जिनकी आमदनी लाखों में होती है। अगर उस आमदनी का उपयोग जो यात्री वहाँ आते हैं, उनकी सुविधाओं के लिये किया जाय तो मैं समझता हूँ कि यह जो आवास की दिक्कत है वह काफी दूर हो सकती है। इसके लिये मैंने कहा है कि जहाँ ऐसे कानून नहीं हैं वहाँ यह कानून बनाये जायें। रिलिजियस इण्डोमेंट्स ऐक्ट जो बनाया गया है उसके अन्तगत जो धार्मिक मन्दिर हैं, उनका पंजीयन किया जाता है और उसमें राज्य सरकारें हस्तक्षेप करके सुविधाएँ दिला सकती है। अनेक राज्य ऐसे हैं जैसे कि उत्तर प्रदेश है, बिहार है, जहाँ इस तरह का कोई कानून नहीं है। मैंने मुख्य मन्त्रियों को लिखा है कि जो धार्मिक पर्यटक आते हैं और मन्दिर में वह जो चढ़ावा चढ़ाते हैं, उससे मन्दिर की जो आमदनी होती है, बजाय कि वह वहाँ के पुजारी या पण्डा के हाथ में जाय, उससे अच्छा तो यह है कि राज्य सरकार उसको अपने हाथ में ले और उस आमदनी का उपयोग यात्रियों की सुविधाओं के लिये करे।

डा० लोकेश चन्द्र : सभापति महोदय, मैंने पिछले 28 और 29 अप्रैल को नेपाल जाने का प्रयत्न किया। 28 तारीख को एयर इण्डिया का विमान काठमांडू से पटना आया ही नहीं। उस दिन दो शाही नेपाल विमान सेवा के जहाज नीचे उतरे। 29 तारीख को फिर से हम लोग विमान से काठमांडू का ऊपर से दर्शन करके लौट आये। उसी दिन नेपाल विमान सेवा के कम से कम दो उड़ानें नीचे उतरीं। तो मेरा प्रश्न यह है कि हम लोग काठमांडू जाने के लिये 25 साल पुराने जहाज क्यों चला रहे हैं ? वहाँ पर कितने ही विदेशी पर्यटक थे और स्वदेशी पर्यटक भी थे और वे भारत को गाली दे रहे थे और कह रहे थे कि आप लोग इस बारे में क्यों कुछ नहीं करते हैं। मैं यह आपको जताना चाहता हूँ कि हमारी बहुत सी विमान सेवाओं में प्रयुक्त होने वाले विमान बहुत पुराने हो चुके हैं

इसलिये मैं आपसे जानना चाहता हूँ कि उनके स्थान पर नये विमान लाने के लिये आप क्या कार्यवाही कर रहे हैं ?

श्री पुरुषोत्तम कौशिक : सभापति जी, जहाँ तक हवाई जहाजों का प्रश्न है, जितने भी हवाई जहाज हैं वह जो इंटरनेशनल स्टेण्डर्ड है उसके अनुसार काम करने लायक हैं और वह चलाये जा रहे हैं। लेकिन यह जरूर है और एकानामिक दृष्टि से हमारी यह कोशिश है कि जो जहाज पुराने हैं उनको फेज आउट करें और उनकी जगह बड़े जहाज चलायें। इस दिशा में प्रयास हो रहा है। लेकिन जैसा कि आप जानते हैं कि इसके लिये काफी समय लगेगा क्योंकि इसमें एयर पोर्ट को लम्बा करने की बात है और अन्य कई साधनों की आवश्यकता है। लेकिन यह जो प्रयास चल रहा है उससे इसमें निश्चित रूप से सुधार होगा और धीरे धीरे हमारी कोशिश यह होगी कि आधुनिकतम जो जहाज हैं, उनको यहाँ चलाये।

DR. RAFIQ ZAKARIA: Is the Minister aware that international tourism is an extremely important aspect for projection of the image of our country abroad and for the creation of goodwill between our country and other countries? Therefore, in view of the attitude of the hon. Minister that he will give no concession, no consideration to four-star and five-star hotels which are the biggest earners of foreign exchange for us and the biggest revenue earners for the Government—while his anxiety to provide for the other sections is all light—I would like to know, what is the Government's attitude in regard to international tourism?

श्री पुरुषोत्तम कौशिक : जहाँ हम इंटरनेशनल पर्यटकों को इस देश में आमंत्रित करना चाहते हैं, वहाँ हम यह भी चाहते हैं कि ऐसे पर्यटक भी आयें जो इस देश की, और जैसा कि माननीय सदस्य ने कहा, इस देश की सभ्यता, इस देश की संस्कृति जानने की कोशिश करें। यहाँ जो हमारी

ऐतिहासिक धरोहर है उसको देखें और उससे कुछ ज्ञान बढ़ायें। इस दृष्टि से कोई आवश्यक नहीं है कि जब फाइव स्टार होटल की सुविधायें होंगी तभी वह लोग आयेंगे। यदि श्री स्टार होटलों की सुविधा भी होगी तो भी उसमें बराबर वह लोग ठहरेंगे। कई विदेशी पर्यटकों से मेरी खुद की बातचीत हुई है वे कभी भी फाइव-स्टार या फोर-स्टार होटलों के लिये इन्सिस्ट नहीं करते हैं। हाँ, वह यह जरूर चाहते हैं कि उन्हें जो एकामोडेशन मिले वह साफ सुथरी मिले और...

DR. RAFIQ ZAKARIA: This is not at all correct.

श्री पुरुषोत्तम कौशिक : इस दृष्टि से जो एफुलेन्ट क्लास है शायद वह न आयें लेकिन जो दूसरी क्लास के टूरिस्ट हैं वह हम समझते हैं कि बहुत बड़ी संख्या में विदेशों से आयेंगे बजाय एफुलेन्ट क्लास के।

SHRI DINESH GOSWAMI: I want to know whether it is a fact that the Government's emphasis on promoting tourism is only limited to the traditional spots to which the tourist traffic has gone so far, but no attempt has been made to promote tourism in those areas where there is not only scope for promotion of tourism but where it is essential to promote tourism for maintenance of national integrity and emotional integration. In that context, has the Government ever tried to promote tourism in areas like the North-Eastern areas where there is tremendous scope for the development of tourism.

श्री पुरुषोत्तम कौशिक : सभापति जी, मैं माननीय सदस्य की जानकारी के लिये कहना चाहता हूँ कि हमने एक वर्किंग ग्रुप सैट-अप किया है, इस बात को देखने के लिये। जो टूरिस्ट आते हैं वह एक ही जगह पर कन्सल्टेंट हो जाते हैं, सैचुरेशन प्वाइंट पर पहुंच जाते हैं। हम टूरिस्टों का देश की दूसरी जगहों पर डाइवर्सिफिकेशन करने की कोशिश कर रहे हैं और जो ऐसे स्थान हैं, जोकि पर्यटन

की दृष्टि से आकर्षण का केन्द्र बन सकते हैं, उन स्थानों के मामले में सर्वे किया जा रहा है और उन स्थानों का डेवलपमेंट करने की कोशिश हो रही है ।

Guidelines to financial institutions regarding industrial credit priorities

*155. SHRI INDRADEEP SINHA: † SHRI BHUPESH GUPTA-SHRI JAGJIT SINGH ANAND:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some guidelines have been issued recently to the banks and other financial institutions regarding the industrial credit priorities; and

(b) if so, what are the details in this regard?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) Government had issued in September 1977 revised guidelines for the year 1977-78 for the internal use of all-India public financial institutions with the objective of ensuring that assistance sanctioned for projects are in line with the overall national priorities. The Reserve Bank of India has recently issued similar guidelines to the scheduled commercial banks with the same objective. The salient features of the guidelines which also indicate priority among industries, are:

(i) in sanctioning assistance to new or expansion projects, financial institutions/banks should invariably examine employment implications of the projects to be financed by them and with a view to promote employment in such projects the possibility of substituting automatic and capital intensive processes by labour intensive processes should invariably be explored;

†The question was actually asked on the floor of the House by Shri Indradeep Sinha.

(ii) it should be ensured that adequate finance is provided for the development of rural and village industries as well as for projects where a large part of benefit flows to rural areas;

(iii) in view of the need to reduce the domestic costs and prices, financial institutions/banks should examine the cost of production in comparison with international prices of similar products and avoid setting up uneconomic high-cost capacities in non-strategic areas.

SHRI INDRADEEP SINHA: Mr. Chairman, Sir, from the reply given by the hon'ble Finance Minister there appears to be a contradiction between the two directives issued by the Government as well as by the Reserve Bank. One of the directives is that priority should be given to cottage and small industries in the rural areas creating greater employment. Another directive is that cost also should be assessed so that the cost of production is not higher than the international cost for the production of the same commodity. Now, the technology which is employment-intensive or labour-intensive and the technology which suits the village and cottage industries will not necessarily lead to a lower cost of production as is evident from our experience of handloom and powerloom industry. How do the Government propose to reconcile these two contradictory objectives of that policy?

SHRI H. M. PATEL: There is no contradiction at all. It is perfectly true that there will be difficulty. It will not be so easy to ensure that the cost of production will necessarily be competitive in small scale and cottage industries as compared to organised industries. Nevertheless, an attempt is being made to see that the small scale industries and cottage industries are established but in such a way that their cost aspect is not lost sight of in the same way as the larger industries or that there is no contradiction.